Ordinance 1(I)
FACULTIES AND DEPARTMENT OF STUDIES

1. Faculties:
The University shall have the following Faculties, namely:
(i) The Faculty of Humanities and Languages;
(ii) The Faculty of Social Sciences;
(iii) The Faculty of Natural Sciences;
(iv) The Faculty of Education;
(v) The Faculty of Engineering and Technology;
(vi) The Faculty of Law;
(vii) The Faculty of Architecture and Ekistics;
(viii) The Faculty of Fine Arts;
(ix) The Faculty of Dentistry; and
(x) Such other Faculties as may be prescribed by the Statute.

2. Department of Studies:
(i) The Faculty of Humanities and Languages shall consist of the following Departments of Studies, namely:
   1. Department of History and Culture;
   2. Department of Urdu;
   3. Department of Islamic Studies;
   4. Department of Arabic;
   5. Department of Persian;
   6. Department of Hindi;
   7. Department of English
   8. Such other Departments as may be created and assigned to it from time to time.
(ii) The Faculty of Social Sciences shall consist of the following Departments of Studies, namely:
   (1) Department of Economics;
   (2) Department of Political Science;
   (3) Department of Social Work;
   (4) Department of Sociology;
   (5) Department of Psychology;
   (6) Department of Commerce and Business Studies;
   (7) Department of Adult and Continuing Education and Extension; and
   (8) Such other Departments as may be created and assigned to it from time to time.
(iii) The Faculty of Natural Sciences shall consist of the following Departments of Studies, namely:

1. Department of Physics;
2. Department of Chemistry;
3. Department of Geography;
4. Department of Mathematics;
5. Department of Bio-Sciences;
6. Department of Computer science;
7. Department of Biotechnology; and
8. Such other Departments as may be created and assigned to it from time to time.

(iv) The Faculty of Education shall consist of the following Departments of Studies; namely:

1. Department of Educational Studies;
2. Department of Teacher Training and Non-Formal Education (Institute of Advanced Studies in Education); and
3. Such other Departments as may be created and assigned to it from time to time.

(v) The Faculty of Engineering and Technology shall consist of the following departments and University Polytechnic.

(a) Department of Studies

1. Department of Civil Engineering;
2. Department of Mechanical Engineering;
3. Department of Electrical Engineering;
4. Department of Electronics and Communication Engineering;
5. Department of Computer Engineering;
6. Department of Applied Sciences and Humanities; and
7. Such other Departments as may be created and assigned to it from time to time.

(b) University Polytechnic.

(vi) The Faculty of Law shall consist of a Department of Law and such other Departments, as may be created and assigned to it from time to time.

(vii) Faculty of Architecture and Ekistics shall consist of a Department of Architecture and such other Departments, as may be created and assigned to it from time to time.

(viii) Faculty of Fine Arts shall consist of the following Departments of Studies, namely:

1. Department of Painting
2. Department of Sculpture
(3) Department of Applied Art
(4) Department of Art Education
(5) Department of Art History & Art Appreciation
(6) Department of Graphic Art

(ix) Faculty of Dentistry shall consist of such other Departments, as may be created and assigned to it from time to time